

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 258
75/241-242/ND/2019
IA/12/2020

IN THE MATTER OF:

Sh. Amanpreet Singh BAWA ... Applicant/Petitioner

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr. ... Respondent

Under Section: 241-242

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON' BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 05.04.2021


(T.S SINGH)
COURT OFFICER